

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADDINATH RUBBERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ADDINATH RUBBERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31 December 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Himachal Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25199HP2007PTC030819
5.	Address of the registered office and principal office (if any) of corporate debtor	Village Kalan Teh. Haroli Una HP 174301
6.	Date of closure of Insolvency Resolution Process	6 th October 2021
7.	Liquidation commencement date of corporate debtor	14 th October 2021 Order date : 6 October 2021 Received by Liquidator : 14 th October 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Sawinder Singh Chug Reg. No. : IBBI/IPA-003/IP-N000133/2017-2018/11459
9.	Address and e-mail of the liquidator, as registered with the Board	Address : 44-B, Jawahar Market, Nangal Dam, Distt. Rupnagar, Punjab 140125 Email id : cma.sschug@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address : 44-B, Jawahar Market, Nangal Dam, Distt. Rupnagar, Punjab 140125 Email id : addinath.lqd@gmail.com
11.	Last date for submission of claims	13th November 2021

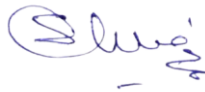
Notice is hereby given that the National Company Law Tribunal Chandigarh has ordered the commencement of liquidation of the **ADDINATH RUBBERS PRIVATE LIMITED** on **6th October 2021**.

The stakeholders of **ADDINATH RUBBERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **13th November 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sawinder Singh Chug
Insolvency Professional
Regn. No. IBBI/IPA-003/IP-N000133/2017-2018/11459



Name and signature of liquidator : Sawinder Singh Chug
Date : 18.10.2021
Place : Nangal